

**THE HIGH COURT OF MEGHALAYA**  
**SHILLONG**

No. HCM. II/96/2016-Estt/

Dated, Shillong the 16<sup>th</sup> December, 2016

**RESULT OF THE WRITTEN EXAMINATION FOR THE POST OF SYSTEM  
OFFICER**

On the basis of the Written Examination held on 19.11.2016 for the post of System Officer in the High Court of Meghalaya, only the following candidate has been found eligible for the Practical Examination and Interview.

<b>Roll No</b>	<b>Name of the candidate</b>
3845	Sudip Chakrabarti

The final selection of the candidate will depend on the performance in the Practical Examination and Interview. The candidate is directed to report for the Practical Examination & Interview on 2<sup>nd</sup> February, 2017 (Thursday) at 10.00 A.M in the High Court.

By order,

REGISTRAR GENERAL

Memo No. HCM. II/96/2016-Estt/1145 A  
Copy to:

Dated, Shillong the 16<sup>th</sup> December, 2016

1. Joint Registrar-cum-Secretary to Hon'ble Chief Justice, High Court of Meghalaya.
2. The Joint Registrar -cum- OSD in Hon'ble the Chief Justice's Secretariat, High Court of Meghalaya, Shillong.
3. The P.S to Hon'ble Mr. Justice S. R. Sen, High Court of Meghalaya, Shillong.
4. The P.S to Hon'ble Mr. Justice V. P. Vaish, High Court of Meghalaya, Shillong.
5. System Analyst for uploading the same to the Official Website of the Registry.
6. Shri Sudip Chakrabarti, P.O & Village-Dakshin Barasat, District- South 24 Parganas, Pin-743372, West Bengal.
7. Office File.

REGISTRAR GENERAL